

teacher education programmes organised by national, state and district level institutions. Fundamental Duties could be included in the Foundation Course in Teacher Education curriculum.

(vii) Development of radio and video spots highlighting important messages emanating from the clauses of Article 51A in the background of proper music and national flag to be done in all regional languages by All India Radio, Doordarshan and other DD channels, through the involvement of such media persons as are known for innovative presentation of nationally important messages.

(viii) January 3 (the date on which Article 51A came into force) be observed as Fundamental Duties Day.

The Government has considered the recommendations and sought views and comments from State Governments/UT Administrations, Educational institutions of repute, NGOs, Autonomous bodies etc.

Attack on the Headquarters of BCCI

543. SHRI KRISHNA KUMAR BIRLA:
SHRI GHUFRAN AZAM:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether headquarters of the Board of Control for Cricket in India at Mumbai was attacked by some miscreants recently;

(b) if so, the details of properties etc., damaged or lost as a result thereof;

(c) whether the Union Government have asked a detailed report from the State Government in this regard; and

(d) if so, the details thereof and what steps the Union Government propose to take against those elements or parties who damaged the properties of BCCI?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) Yes, Sir. On January 18, 1999 at 1450 hrs, a group of 40-50 unidentified persons entered the office of the Board of Control for Cricket in India (BCCI) located in Brabourne Stadium, Mumbai and ransacked furniture, typing machine, shields, curps, medals etc. and took to their heels within 10-15 minutes.

(c) and (d) Government of India has been constantly in touch with State Governments including Govt. of Maharashtra to take all steps to ensure that all necessary arrangements are made to maintain law and order during Pakistani team's programme through out its tour of India and to ensure that no untoward incident occurs.

Education for all

544. SHRI K.M. SAIFULLAH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of children between 6-11 age group who would have to be provided primary schooling; and

(b) the steps taken to provide education for all, in view of Supreme Court's judgement in that regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) According to available information, the estimated number of children in the age group 6-11 years, who are out of school in three crores.

(b) The Constitution (Eighty-Third Amendment) Bill, 1997 to make right to free and compulsory education for children in the age group of 5 to 14 years a Fundamental Right has been introduced in the Rajya Sabha on July 28, 1997.